

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

CHENNAI BENCH

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 15.09.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

MATTER WILL BE TAKEN UP AFTER THE FRESH CASE IN MAIN LIST

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, Hon'ble Mr. Kanthi Narahari, Member (Technical), and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No.34/2021	Macquarie SBI Infrastructure Investments Pvt Ltd & Anr V K. Sadananda Shetty & 14 Ors	K. Gowtham Kumar A.K. Athiban Vijay	Deepika Murali Caveator For R1-R5

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By the order of Hon'ble Acting Chairperson

(Chennai Bench)